

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 303
CP-23/ND/2024
New IA-238/2024

IN THE MATTER OF:
Vaibhav Shukla

... **Applicant/Petitioner**

Versus

Inventphile Ventures Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242 Comp. Act.

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gaurav M Sethi, Adv. Anmol Joshi, Adv.
Anant Bajpai, Adv. Deepanshu Chandra, Adv.
Rahul Pawar

For the Respondent : Adv Siddharth Nath and Adv Anunay
Chowdhary for Respondent Nos 5 – 6.
Ms. Anannya Ghosh, Ms. Doel Bose.
Adv. Ashim Sood, Adv. Prateek Singh, Adv.
Aditya Kumar, Adv. Parth Verma, Adv. A.
Gautam for Respondent No. 2.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-238/2024: As prayed by Mr. Ashim Sood, Ld. Counsel appearing for the Respondent, the hearing is deferred to 24.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)